

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA MEMBER - TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 22/9/HDB/2020
NAME OF THE COMPANY	Midhome Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Vijayanagar Gas Company
NAME OF THE RESPONDENT(S)	Midhome Hotels Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation on behalf of both sides. Put up the matter on 15.04.2020.

MEMBER TECHNICAL

AS

MEMBER JUDICIAL